

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4327-JK (LD) of 2024

DATED:- 28 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28.03.2024

No:-LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
28-03-24

Annexure to the Government Order No:- 4327-JK(LD) of 2024 dated 28.03.2024

No.	Title of the Case	Title No.	(OIC)
1	Kashmir Singh	CCP (S) 315/2023	Er. Manoj Gupta, CE, I&FC Department, Jammu.
2	Rajesh Kumar	WP (C) 1651/2023	Er. Hafiz Ullah Reshi, XEN ID-II, Jammu.
3	Roop Lal Vs Deptt. Of PHE	TA/8219/2021	Er. Kumar Jatinder Sharma, XEN, FCD- Jammu.
4	Annu Gupta and Other VS State Th. Forest Deptt. And ORS.	OWP/30/2017	
5	M/S K.S. Construction VS UT of J&K	WP(C)991/2023	Sh. Vivek Kohli was appointed as OIC in the instant case but now, as he has been promoted, so kindly appointed Er. Bodh Raj Bhagat, SE, Hyd. Circle Jammu as the OIC.
6	Deepak Kumar Vs UT of J&K	OA/853/2023	Er. Bhram Jyoti Sharma, SE, Hydraulic Circle Poonch.
7	Dhrub Singh VS Ut of J&K	Sanction for filing appeal is under process.	Er. Rajinder Kumar Gupta, XEN, ID-1, Jammu.
8	Hans Raj Vs UT of J&K	OA.61/1863/2021	Er. Hafiz Ullah Reshi, XEN, ID-II, Jammu.
9	Rokhs John Vs UT of J&K & others	TA/991/2020	Er. Brij Mohan, XEN, FCD, Akhnoor
10	Arjun Kumar & Others VS D/O Jal shakti UT of J&K	OA/1347/2021	

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11	Chain Singh Vs UT of J&K & ORS.	WP (C) 2380/2023	Er. Asrar Ahmed Khan, Executive Engineer, Irrigation & Flood Control Division, Rajouri.
12	Narinder Kumar Sharma VS UT	WP (C) 2595/2023	
13	Sultan Ali	WP (C)3220/2023	
14	Kant Kumat VS UT	WP (C) 3109/2023	
15	Daljit Singh Vs UT of J&K	OA No.61/1654/2023	
16	Sham Lal V/s Shaleen Kabra and Others.	CCP(S) No. 27/2024	Rakesh kumar Gupta EXECUTIVE ENGINEER PHE Division Reasi
17	Sugur Shobha Rani and ors. V/s State of J&K & Ors.	OWP NO. 61/2016	

PHEDivisionAwantipora

Case No.	Title of the Case	OIC Proposed	Designation	Contact Details
WP(C)No. 694/2022	Mohammad Sikander Kuchayand OrsVSUTof J&Kandothers	Mukhtar AhmadBhat	Executive Engineer	9419015861
T.ANo. 374/2022CP No.223/2022 WPCno. 1911/2021	titledGhulam Nabi Ganie andOrsVsUT of J&K and Ors	Mukhtar AhmadBhat-	-ExecutiveEngineer	9419015861

PHEDivisionPulwama

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Devesh

WP(C)No. 2786/2021	titled Residents of Ratnipora through Arshad Andrabi and Ors Vs UTof J&K and others	Javeed Ahmad Lone	Executive Engineer	7006935867
M.ANo. 876/2023 in O. ANo.190/2023	titled Ghulam Mohammad Bhat S/o Abdul Khaliq Bhat Vs. UTof J&K and Ors.	Nisar Ahmad Dar	Executive Engineer	7006919317
Water Works Division Srinagar				
WPC No. 479/2023	titled Mohammad Yousuf Dar Vs. UTof J&K and Ors.	Bashir Ahmad Rather	Executive Engineer	9419081564
O.ANo. 1091/2022	titled Ashiq Hussain Bhat & Anr. Vs. UTof J&K and Ors.	Bashir Ahmad Rather	Executive Engineer	9419081564
T.A5885/2021	Maryalrfan	Bashir Ahmad Rather	Executive Engineer	9419081564
PHED Division Budgam				
WPC No. _____/202 3	M/s D.N Trade rs through Farooq Laway Vs. UTof J&K & Ors.	Shakeelul Rehman	Executive Engineer	941903043 2
T.A/7727/2020	Tahira Anther	Shakeelul Rehman	Executive Engineer	941903043 2
T.A/3840/2021	AbMajeed Parray	Shakeelul Rehman	Executive Engineer	941903043 2
PHED Division Qazigund				

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WPC No.699/20 22	Mushtaq AhmadMalik VsUTofj&K andOrs	GhNabiBhat	Executive Engineer	941955920 0
PHEDivisionBaramulla				
WPC No. 2009/2 022	titled Abdul MajeedBhat Vs.UTofj&K and Ors.	AjazAhmad Batoo	Executive Engineer	9797775050
WP©1100 /2021	titledIshaq Najar S/o Mohd.Yousuf Najar R/o Shirpora Baramulla& Ors (20 petitioners)vs State & Ors.	AjazAhmad Batoo	Executive Engineer	9797775050
WPC No. 2068/2 022	titled Mohammad AshrafBhat& Ors	AjazAhmad Batoo	Executive Engineer	9797775050
WP©No. 486/2 022 CM NO.121 4/2022	titled Bilal RasoolSofiVs UTOfj&Kand others	Mohd Hidayatuulah	Executive Engineer	
WP C No.2048 /2021	Abdul Gani HurraVsUtof JK & Ors	AjazAhmad Batoo	Executive Engineer	9797775050
O.AN o. 254/2 023	FayazAhmad KhanVs.Jal	AjazAhmad Batoo	Executive Engineer	9797775050
	Shakti Department			
T. A No.5103 /2020	Mushtaq AhmadKhan	AjazAhmad Batoo	Executive Engineer	9797775050
T. A No.2636	MohdRafiq Khan	AjazAhmad Batoo	Executive Engineer	9797775050

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/2021				
CE				
O.AN o. 242/2 023	titled Abdul Rashid Najar S/o Abdul Khaliq Najar R/oTakiashah Ang.Vs.UTof J&KandOrs.	Sanjeev Malhotra	ChiefEngineer PHEKashmir	
O. A No.1159 /2022	ReyazAhmad Dar	Sanjeev Malhotra	ChiefEngineer PHEKashmir	
PHEDivisionBijbehara				
WP C No.1419 /2021	JavidAhmad SumjiVsUTof J&K & Ors	MohdHanief Sheikh	Executive Engineer	
WPCNo.13 55 of2022	titled Mohammad IqbalRather	MohdHanief Sheikh	Executive Engineer	
PHEMech.Division(N)Sopore.				
WPNo. 670/2 020,C M No.143 8/2020	titled Safeera BegumVsUTof J&K&Ors.	ShahidLateef Mir	Executive Engineer	
CP.100 /2023 O. ANo. 62/9 85/2 021	titledAb.Salam HajamandOrs	ShahidLateef Mir	Executive Engineer	
PHEMasterPlanDivisionSrinagar				
WPC No. 1626/2 020	NazirAhmad Bhat&Ors.Vs UTofJ&K&Ors.	BilalAhmad Malik	Executive Engineer	
O A No.6 66/2 022	titledMasroor JanMirVs.UT ofJ&KandOrs.	Peerzada shayeqahmad	Executive Engineer	9419081564

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PHEDivisionHandwara				
WPCNO 773/202 1	titledManzoor Ahmad Shah andOrs	BilalAhmad Malik	Executive Engineer	7006905702
WPC No. 2458/2 022	titledM/s A.H.C.C through its proprietorAshiq HussainSheikh Vs.UTofj&K& Ors.	BilalAhmad Malik	Executive Engineer	7006905702
O A No.5 88/2 023	titled Nazir Ahmad Dar andOrs.VsUT ofj&KandOrs.	BilalAhmad Malik	Executive Engineer	7006905702
CPNo. 457/2023in Wpc.No. 106/2023	titled Bashir Ahmad Khan andOrs.Vs.UT ofj&KandOrs.	BilalAhmad Malik	Executive Engineer	7006905702
O.A/668/ 2023	MohdJamal Bhat	BilalAhmad Malik	Executive Engineer	7006905702
PHEDivisionBandipora				
WP C No.2648 /2022	titled Prince Ahmad Ganai &Anr.Vs.UTof J&KandOrs.	MutiyaBashir Shah	Executive Engineer	9419405100
O.AN o. 1205/2 022	titled Mohammad YaseenSheikh andOrs.VsUT ofj&KandOrs.	MutiyaBashir Shah	Executive Engineer	9419405100
T.A no.2503/2 020	IrshadAzizLone	MutiyaBashir Shah	Executive Engineer	9419405100
O.ANo.62 /2023	MohdAshraf Chohan	Mutiya Bashir Shah	Executive Engineer	9419405100
PHEMech.Rural DivisionSrinagar				
WP No. 683/2 020	titled Maqsood AhmadKhan& OrsVsUTofj&K & Ors.	AbRashid Hajam	Executive Engineer	

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PHEDivision Sopore			
O.A.No.1175/2022	titledShabroza &Anr.Vs.UTof J&Kand Ors.	Mushtaq AhmadWani	
PHEMechDivisionAwantipora			
O.A No.506/2022	Ghulam Mohammad Rather.	MrEijjazAh Beigh	
T.A/2805/2020	GhulamMohi uddinSheikh	MrEijjazAh Beigh	

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EijjazAh

RWS Division Ganderbal			
T.A No. 2514/2020 SWP No.121/2020, CM No. 174/2020	titled Aijaz Ahmad Allahi Vs UT of J&K & Ors.	Samiullah Beigh	9906660934
PHE Division Shopian			
T.A/8011/2020	Hilal Ah Chapoo	Abdul Rashid Wani	9906504116
PHE Division Kupwara			

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O.ANo. 1515/2021	titled Abdul Razaq Lone & Ors. Vs. UT of J&K and Ors.	Rafiq Ahmad Wani	7889517577
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PHEDivisionTangdar

M.ANo. 1182/2022 in O.ANo. 1016/2021 M.A No.953/2021	titled Mohammad Yousuffjoan d Ors. Vs. UT of J&K & Ors.	Shahijahan Ahmad Itoo	8899986181
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Er. Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department, Jammu

1 OWP No. 418/15	Kewal Krishan & Ors Vs State & Ors
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Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA

1 CP No. 3/2024 in OA No. 1305/2023	Sadhay Ram V/s U.T & Ors
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2 OA No. 158/2024	Tello Ram V/s UT & Ors
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Er. Rajeev Ghai, Executive Engineer Jal Shakti HYDRAULIC DIVISION RAMBAN

1 OA No. 100/2024	Abdul Rashid Malik V/S UT & Ors
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Er. Rocky Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR

1 WP© 73/2024	M/s Krishan Engineering V/s UT & Ors
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2 OA No 49/2024	Rajinder Singh V/S UT & Ors
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Rajeev Ghai

3	WP© No. 1493/2023	M/s V N Engineering Works V/s UT & Ors
4	WP© 2805/2023	Inhabitants of Kot Bhalwal V/s UT & Ors
Er. Rajeev Ghai, Executive Engineer, Jal Shakti Hydraulic Division, Ramban		
1	OA No. 100/2024	Abdul Rashid Malik V/S UT & Ors
Er. Vipin Kumar, Executive Engineer, Jal Shakti PHE DIVISION NOWSHERA		
1	O.A NO 125/2024	Som Raj V/s UT & Ors
2	O.A NO 126/2024	Mohd Iqbal V/s UT & Ors
3	O.A NO 127/2024	Mohd Sadiq V/s UT & Ors
Er. Sudesh Kumar, Executive Engineer Jal Shakti PHE DIVISION DODA		
1	WP© 210/2024	Inhabitants of village Salhota V/s UT of J&K & Ors
Er. Rakesh Bhatti, Executive Engineer, Jal Shakti (PHE) MECH GWDD Jammu		
1	CCP(S) No. 65/2024 in WP© No. 1211/2023	M/s Darshan Singh V/s UT & Ors.
Er. Hukam Singh, Executive Engineer, Jal Shakti (PHE) Division Samba		
1	OA No. 1141/2023	Kamal Kant V/s U.T & Ors
Er. Rajeev Ghai, Executive Engineer Jal Shakti HYDRAULIC DIVISION RAMBAN		
1	OA No. 3015/2023	Tariq Hussain Saleem V/S UT & Ors
2	CP No. 232/2023 in OA No. 76/2023	Surinder Singh V/s UT & Ors
Rehmatullah Shah, Under Secretary to Government, Jal Shakti Department		
TA No. 287/2021 titled Ghulam Hassan Mir and Ors Vs State of J&K and Ors.		

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Rehmatullah Shah